

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 4th JULY, 2024, 02:30 P.M.

**IA (IBC)/96/GB/2023
In CP (IB)/20/GB/2022**

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	M/s Brahmaputra TMT Bars Pvt. Ltd. Vs State Bank of India, 2. North Eastern Development Corporation Ltd. 3. Assam Gramin Vikash Bank
Under Section	U/s 10 of IBC, 2016

For Petitioner (s) : Mr. S. Jain, Adv. & Mr. S. Mitra, Adv. for Liquidator

For Respondent (s) : Ms. Anshika Khaitan, CA, for R-3

ORDER

IA (IBC)/96/GB/2023

Ld. Counsel Mr. S. Mitra appears through Video Conferencing on behalf of the applicant. Ld. Authorized Representative CA Ms. Anshika Khaitan appears on behalf of R-3. No appearance for other respondents. Pleadings are complete.

List for arguments as a last chance on **01.08.2024**.

Sd/-

**Satya Ranjan Prasad
Member (Technical)**

Sd/-

**Deep Chandra Joshi
Member (Judicial)**